

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4187

ANSWERED ON:21.04.2005

RETAIL OUTLETS/GAS AGENCIES/KEROSENE DEPOTS ON LEASE BASIS

Singh Shri Suraj

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of retail outlets/gas agencies and kerosene oil depots being operated by the public sector oil companies on lease basis;
- (b) the details of retail outlets/ agencies/depots for which lease was given to the same person for more than two times;
- (c) whether the Government are aware that some of the petrol pumps in Delhi are being illegally operated by the former lease-holders even after expiry of the lease;
- (d) if so, the details thereof;
- (e) the action taken by the Government in this regard; and
- (f) the number of petrol-pump outlets/gas agencies being operated by the public sector oil companies themselves alongwith the operational profits during each of the last three years, State-wise?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a) to (f) : Information is being collected and will be laid on the Table of the House.